

NHRC's Short Film Award Scheme – 2016

Terms and Conditions

The National Human Rights Commission (NHRC) invites short films for its 'Short Film Award Scheme – 2016', which aims at recognizing the creative efforts towards promotion and protection of human rights. The film may be in any technical format. These may be in any Indian language with sub-titles in English or in English. The prize money for the first, second and third best film will be Rs.1 lakh, Rs.75 thousand and Rs.50 thousand, respectively.

The terms and reference of the award scheme are as follows:

- i) **Who can compete:** Any Indian citizen can send his/her entry. There is no bar on the number of films sent by an individual for competing in the NHRC's Short Film Award Scheme. However, each application should have one film only and films sent once for the NHRC's award scheme may not compete again under this scheme. The applicant should attach his/her identity, such as, Aadhar Card, Voter Identity Card, PAN Card, Driving License or any other valid proof of identity issued by a Government authority.
- ii) **Entry Fee:** There is no entry fee.
- iii) **Theme of the film:** Human rights issues*. Each entry should accompany brief theme and synopsis of the film in writing.
- iv) **Language of the film:** Any Indian language with sub-titles in English or in English.
- v) **Duration of the film:** Duration of the short film should not be less than 5 minutes and more than 10 minutes.
- vi) **Film format:** Short films may be shot in any technical format or camera set-up or in animation
- vii) **Title & Credits:** Each film should depict its title and credits, including the names of the producer, writer and director
- viii) **Jury:** A Jury will select the winners.
- ix) **Distribution of Award:** The onus will be on the applicant that he/she is the only authorized representative to send the entry for the Award Scheme. In case of the selection of the film for an award, it will be given to the applicant only. The NHRC will, in no way, be responsible for any dispute arising out of it. The NHRC will give the award money through cheque only in the name of the applicant. The award money cheque may be issued in the name of a company or a production house only if it is stated to be so by the applicant in his application form.
- x) **Lodging & boarding:** a) The NHRC will invite only the applicants of the three award winning films to receive the awards in New Delhi at a date to be conveyed in due course of time. The NHRC

- will arrange for their stay in New Delhi. It will also reimburse to and fro air fare (Air India economy class), by shortest route from the airport of embarkment and disembarkment and local AC taxi fare from their residence/office to the airport of embarkment and from the airport of disembarkment to the place of stay in Delhi and back.
- b) For reimbursement, production of receipts towards payment for the air tickets (along with boarding passes) and local AC taxi fare will be required.
 - c) However, the applicants will be free to make their own arrangements for stay in Delhi, as per their convenience.
 - xi) **Method to apply:** a) Duly filled in application form along with requisite documents, DVD of the film and its theme and synopsis kept inside an envelope should reach to the **Deputy Director (Media & Communication)**, National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110 023 . The applicant should write his/her complete postal address, telephone and mobile number as well as e-mail address in the application form.
 - b) The film DVD should be carefully packed to avoid damage and should clearly mention “Entry for short film award on human rights issues”. The NHRC, India will not be responsible for the damages, if any, to the DVD in transit.
 - xii) **Mode of dispatch:** Entries can be sent by post or submitted by hand at the NHRC’s Central Registry Unit. Soft copies by e-mail will not be accepted.
 - xiii) **Last date** – The entries received after the **16th August, 2016** will not be entertained.
 - xiv) **Screening Rights:** The NHRC, India will have the right to use the films for any purpose it deems fit. An undertaking in this regard, as given in the application form, must be duly signed.
 - xv) **Invalid entries:** Entries, not fulfilling the terms and conditions, as above, will be treated as invalid and may not be considered for the competition. **However, the NHRC may not return them.**
 - xvi) **Results:** The results of the competition will be uploaded on the Notice Board of the website of the Commission, i.e., www.nhrc.nic.in

* The themes of short films could be broadly-based on various socio-economic, cultural and political rights. The film could be a documentary, dramatization of real stories or a work of fiction, in any technical format, including animation, within the ambit of right to life, liberty, equality and dignity and covering issues specific to bonded and child labour, women & children’s rights, rights of elderly persons, disabled rights, right to healthcare, issues of fundamental freedoms,

human trafficking, domestic violence, human rights violation due to police atrocities, custodial violence and torture, socio-economic disparities, rights of indigenous people, prison reforms, right to education, right to clean environment, right to work, right to equality before law, right to food and nutritional security etc.

**** Application Form for NHRC's short film award scheme – 2016
(All entries are to be made in capital letters)**

Name of the Applicant	:	
Father's name	:	
Nationality	:	
Proof of the Identity of the applicant. Please tick mark(√) as applicable & attach self-attested photocopy.	:	Aadhar Card/Voter ID/PAN Card/ Driving License/other valid proof of identity issued by a Govt. Authority.
Postal address with telephone/ Mobile numbers and e-mail address	:	
Occupation	:	
Title of the short film	:	
Theme & Synopsis of the short film (Please write "Yes" in the column & attach a separate sheet)	:	
Duration of the short film(should not be less than 05 minutes and more than 10 minutes)	:	
Language of the short film	:	
Whether having sub-titles in English? Please write "Yes/No"	:	
Whether the film carries title & credits? Please write "Yes/No"	:	
Is the film being sent for the first time to the NHRC	:	

Competition? Please write "Yes/No"		
The DVD of the short film is attached with the application. Please write "Yes" in the column.	:	

Undertaking

I _____, son/daughter of _____, resident of _____, hereby declare that as the 'Applicant', I have the right to send the film, as per details above, for competing in the NHRC's short film award scheme 2016. I have read all the terms and conditions of the Competition and agree to abide by them and declare that I am authorized to give the NHRC the right to use the film for any purpose it deems fit.

Signature of the applicant _____

Name of the applicant _____